

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/881(CHE)2023

PETITION NUMBER : CP/886/IB/2018

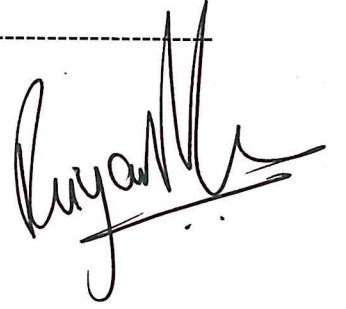
**NAME OF THE PETITIONER : Kathiresan Nachimuthu (Liquidator) of
M/s. United India Shoe Corporation Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Recovery Officer, Employee Provident Fund
Organization, Vellore District & 5 Others**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
rules, 2016**

Mr. Arant Meethia
Ms. Priyanka Varma
Ms. Shwetha G

For liquidator/
Applicant



P. K. Panner Selvam
for R, P, A
EPFO Vellore

for Respondent
1 & 4



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2 .IA(IBC)/881(CHE)/2023 IN CP/886/IB/2018

ORDER

Ld. Counsel Mr. Anant Merathia for the Applicant. Ld. Counsel Mr. P.K. Panneer Selvam for the Respondent. Ld. Counsel Ms.Ganthimathi for R6.

Case partly heard.

List the application for **physical hearing on 12.07.2024.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk